

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1359**

TO BE ANSWERED ON THE 27TH JULY, 2021/ SRAVANA 05, 1943 (SAKA)

SAFE CITY PROJECT

1359. SHRI P.P. CHAUDHARY:

SHRI ARJUN LAL MEENA:

SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the status of implementation of the safe city project- city-wise and year wise;**
- (b) whether the Government has taken steps to expand this project beyond eight cities and cover all States including both rural and urban areas;**
- (c) if so, the details thereof, if not, the reasons thereof;**
- (d) whether the Government has taken steps to integrate safe city plan within the hundred smart cities plan; and**
- (e) if so, the details thereof and if not, the reasons thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY KUMAR MISHRA)

(a) "Police" and "Public order" are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including crime against women are with the respective State Governments.

However, as part of several initiatives for safety of women by the Government, Safe City Projects have been sanctioned by the Ministry of Home Affairs under the Nirbhaya Fund scheme in 8 cities (Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai). These projects involve identification of hot spots for crimes against women and deployment of various components including infrastructure, technology adoption, and capacity building in community through awareness programmes. The project implementation is regularly reviewed by the State Level Apex Committee. Specific details are not maintained in the Ministry. However, details of funds released to States/UT by the Ministry, year-wise, for implementation of the projects are at Annexure.

(b) & (c): The criteria for selection of next batch of cities have not been decided. Further, new projects would be dependent on demand assessment and project feasibility.

(d) & (e): Safe City project guidelines provide the States/UT to converge with other ongoing projects/schemes, including Smart City Project.

Annexure referred to in reply to Lok Sabha Unstarred Question No. 1359 for reply on 27.07.2021.

Safe City project	Funds released (in Rs. crore)		
	2018-19	2019-20	2020-21
Mumbai	87.47	56.17	Nil
Kolkata	47.57	8.00	Nil
Chennai	169.37	71.41	Nil
Hyderabad	83.14	39.94	Nil
Ahmedabad	51.55	42.87	37.64
Lucknow	62.89	Nil	53.14
Delhi	64.67	268.60	Nil
Bengaluru	167.26	Nil	Nil
